

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 07**  
**CA(CAA)-39(PB)/2019**

**IN THE MATTER OF:**

Saanvi Infratect Pvt Ltd with  
Fortune Stainless Pvt Ltd

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 15.03.2019**

**Coram:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. H.C SURI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner:            Mr. Rajeev K. Goel & Mr. Kartikeya Goel, Advs.

**ORDER**

Arguments heard. Order reserved.



**(H.C Suri)**  
**Member(T)**



**(Dr. Deepti Mukesh)**  
**Member(J)**

15.03.2019  
Ritu Sharma